

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 199 of 2010 & IA No. 280/10.

Dated: 28th February, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

**Maharashtra State Power Appellant (s)
Versus**

U.P. Electricity Regularity Commission Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran and Mr. Vishal Gupta

Counsel for the Respondent (s) : Mr. Ashok Kumar Singh and Mr. Kunal Verma

ORDER

Learned counsel for the Respondent seeks time to file reply. Accordingly he is directed to file the same on or before the next date of hearing i.e. 01.04.2011.

Post the matter for hearing on **01.04.2011**.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK/RKT

